

[Sh. Chaviram Argal]

distance will enable the passengers to save their time and money. I would strongly urge the Government that broad gauge line should be constructed from Etawah to Bhind Gwalior and Sheopur via Kota, the survey of which is already being conducted.

(vi) Need to declare the support price of Gwar and Moth

SHRI SHOPAT SINGH MAKKASAR (Bikaner): Mr. Chairman, Sir, with a view to enable the farmers to get reasonable price of their produce, the Ministry of Agriculture had fixed the support price of almost all the produces of the Rabi and Kharif crops, which ensured the benefit to the farmers. Along with the traders, the agencies of the Central Government and State Governments also started purchasing the agricultural produce.

But the Ministry of Agriculture did not take any decision to fix the support price of Gwar and Moth which is produced particularly in Rajasthan and other states of North India. As a result the businessmen purchased Gwar and Moth at very low rates in the open market. At the time of sowing, the seeds of Moth and Gwar which the farmers bought for Rs. 20 and Rs. 12/- per kg. respectively, were sold at Rs. 3/- and Rs. 2/- per kg. respectively. With a view to ensure remunerative prices to millions of farmers, the Ministry of Agriculture should immediately announce the support price of Gwar and Moth.

(vii) Need to Inquire into the landslide at Neelkanth and Rishikesh and to increase the amount of compensation to the families of the dead as also to construct a pucca road from swargashram to Neelkanth to avoid recurrence to such mishaps

SHRI ASHOK ANANDRAO DESHMUKH (Parbhani): Mr. Chairman, Sir, due to the landslide in the difficult rocky path of Neelkanth near Rishikesh in Uttar Pradesh,

about 1000 or 1500 passengers were either killed or are missing. Hundreds of injured passengers died for want of medical treatment. Dead bodies of thousands of passengers were washed away by the strong current of water.

Pucca houses of villagers in the affected villages of Bhadsi (Bantola), Talli Talai and Malli Talai were washed away and eleven members of two families were killed.

Sum of Rs. 5000/- is being paid as a compensation to dependents of the deceased. Rs. 2000/- for loss of cattle and Rs. 1000/- are being paid for the damage to houses. The amount should be raised to at least Rs. one lakh and rupees fifty thousand respectively.

16 kms. long hilly road from swargashram (Rishikesh) to Neelkanth should be made pucca to avoid recurrence of such mishaps. A Supreme Court judge should be appointed to enquire into this entire tragedy and special scheme should be chalked out for the development of the adjoining villages.

(viii) Need to close down the Rajneesh Ashram at Pune

SHRI RAM LAL RAHI (Misrikh): Mr. Chairman, Sir, Under the Rule 377 I would like to draw the attention of the House to a matter of urgent public importance.

Physicians have clearly held that AIDS is a dangerous disease and it is contacted through sexual relations and adultery. In order to prevent this disease, physicians of international repute have cautioned the countries and citizens time and again.

Late Acharya Rajneesh, the self proclaimed saint preached free sex at international level by his actions and by writing articles on its and indulged in loathsome propagation of sexual relations. As a result even the country like USA expelled Rajneesh and his followers from its soil to protect itself from the bad influence of the activities and teachings of the followers of Acharya